



एन एच पी सी लिमिटेड
(भारत सरकार का एक नवरातन उद्यम)
NHPC Limited
(A Government of India Navratna Enterprise)



वाणिज्यिक विभाग
Commercial Division
एनएचपीसी ऑफिस कॉम्प्लेक्स, सेक्टर-33,
फरीदाबाद (हरियाणा)-121003
NHPC Office Complex, sector-33,
Faridabad (Haryana)-121003
फोन/Phone: 0129-2259923
ईमेल/Email: hod-commercial-co@nhpc.nic.in

एनएच/कॉम/टैरिफ/2024/ 1280

दिनांक: 24.12.2024

सेवा में,
सचिव,
केंद्रीय विद्युत विनियामक आयोग,
6वीं, 7वीं और 8वीं मंजिल, टावर बी,
वर्ल्ड ट्रेड सेंटर,
नौरोजी नगर, नई दिल्ली- 110029

विषय: - सीईआरसी विनियमों के अनुपालन में टैरिफ और शुल्क से अपेक्षित राजस्व का प्रस्तुतीकरण-संबंधित

सीईआरसी (टैरिफ एवं शुल्क से अपेक्षित राजस्व की गणना करने की प्रक्रिया) विनियम, 2010 के अनुपालन में टैरिफ एवं शुल्क से अपेक्षित राजस्व प्रत्येक वर्ष 30 नवंबर तक प्रस्तुत किया जाना है। तदनुसार, हमारे निगम से संबंधित जानकारी/डेटा अनुलग्नक-ए के अनुसार प्रस्तुत किया जा रहा है।

यह प्रस्तुत किया जाता है कि जानकारी/डेटा प्रस्तुत करने में 23 दिनों की देरी हुई है। हमारे पावर स्टेशन दूर-दराज/सुदूर क्षेत्रों में स्थित है। जानकारी/डेटा दूर-दराज/सुदूर क्षेत्रों में स्थित विभिन्न पावर स्टेशनों से एकत्र किया गया है। पावर स्टेशन के दूर-दराज के स्थान पर होने के कारण और कई डेटा एकत्र करने के कारण, हमारे सर्वोत्तम प्रयासों के बाद भी इसे अंतिम रूप देने में 23 दिनों की देरी हुई। कृपया जानकारी/डेटा प्रस्तुत करने में 23 दिनों की देरी को माफ करने की प्रार्थना की जाती है।

धन्यवाद।

सादर

24/12/24

(अजय श्रीवास)

विभागाध्यक्ष (वाणिज्य),
वाणिज्यिक विभाग

*Sh. Rajesh kumar
upload on the website
31/12/24*



स्वहित एवं राष्ट्रहित में ऊर्जा बचाएं / Save Energy for Benefit of Self and Nation
विजनी में संबंधित शिकायतों के लिए 1912 डायल करें / Dial 1912 for Complaints on Electricity
CIN: L40101HR1975GOI032564

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NH/Comml/Tariff/2024/ 1280

Date: 24.12.2024

To,
The Secretary
Central Electricity Regulatory Commission
6th, 7th & 8th Floors, Tower B,
World Trade Centre,
Nauroji Nagar, New Delhi- 110029

Subject: - Submission of expected revenue from Tariff & Charges in compliance of extent CERC Regulations-Reg.

In compliance of CERC (Procedure for calculating the expected revenue from tariffs and charges) Regulations, 2010 the expected revenue from Tariff & Charges is to be submitted by 30th November every year. Accordingly, information / data pertaining to our corporation is being submitted herewith as per Annexure-A.

It is submitted that the submission of information / data is delayed by 23 days. Our Power Stations are located at far flung / remote area. The information / data has been collected from various quarters / power stations located at far flung / remote area. Due to remote location of power station and collection of multiple data, finalization of the same got delayed by 23 days even after our best efforts. It is prayed to kindly condone the delay of 23 days in submission of information / data.

Thanking You.

Yours Sincerely

Ajay Shrivastava
24/12/24

(Ajay Shrivastava)

HOD (Comml.),

Commercial Division

स्वहित एवं राष्ट्रहित में ऊर्जा बचाए / Save Energy for Benefit of Self and Nation
बिजली से संबंधित शिकायतों के लिए 1912 डायल करें / Dial 1912 for Complaints on Electricity
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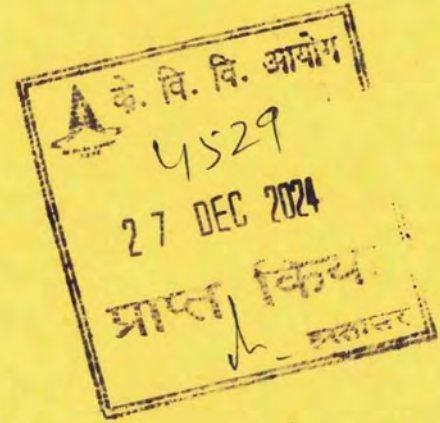
Compliance of Regulation 3 (Submission of Information) of
Central Electricity Regulatory Commission (Procedures for
calculating the expected revenue from tariffs and charges)
Regulations, 2010.

एनएचपीसी लिमिटेड

(भारत सरकार का उद्यम)

NHPC Limited

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COMMERCIAL DIVISION

NHPC OFFICE COMPLEX

SECTOR-33, FARIDABAD (HARYANA)-121 003



हरियाणा HARYANA

56AA 345251

**BEFORE THE HON'BLE CENTRAL ELECTRICITY REGULATORY
COMMISSION, NEW DELHI.**

IN THE MATTER OF

Compliance of Regulation 3 (Submission of Information) of Central Electricity Regulatory Commission (Procedures for calculating the expected revenue from tariffs and charges) Regulations, 2010.

AND IN THE MATTER OF

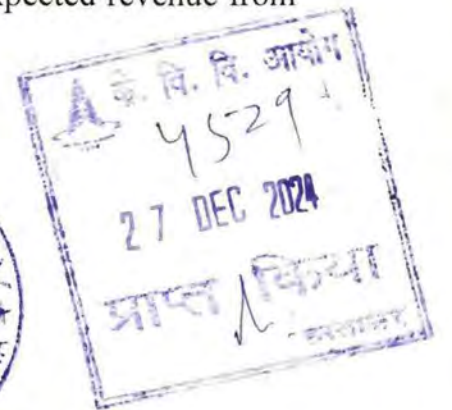
NHPC Limited.

(A Govt. of India Enterprise)

NHPC Office Complex,

Sector – 33,

Faridabad – 121 003.



Jasom

27/11/24
26-11-2024



10/-
NHPC LTD, FBD

AFFIDAVIT VARIFYING THE DATA / INFORMATION

I, Mohd. Faruque S/o Late Sh. Shekh Ibrahim aged 51 years working as General Manager (Commercial) in NHPC Ltd., the applicant in the above matter do solemnly affirm and state as follows:-

1. That I am working as General Manager (Commercial) in NHPC Ltd., and am well acquainted with the facts of the above matter.
2. That the Hon`ble Commission through its notification CERC (Procedure for calculating the expected revenue from tariffs and charges) Regulations, 2010 has directed to submit the data / information pertaining to expected revenue from Tariff & Charges by 30th November every year. In compliance to the directions of the Commission, the requisite information is appended herewith as **Annexure-A**.
3. The information provided herein are true to my knowledge and belief and are based on documents / records available.

Solemnly affirmed at Faridabad on theday of December, 2024 that the contents of the above affidavit are true to my knowledge, no part of it is false and nothing material has been concealed therefrom.

Faruq
DEPONENT

IDENTIFIED BEFORE ME

24/12
IDENTIFIED THE DEPONENT
Executors His / Her Their
Signature / Thumbs / Impression



ATTESTED AS IDENTIFIED

Notary Faridabad (Haryana)

24 DEC 2024



एनएचपीसी लिमिटेड
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वाणिज्यिक विभाग
Commercial Department
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NHPC Office Complex, sector-33,
Faridabad (Haryana)-121003
फोन/Phone: 0129-2259923
ईमेल/Email: hod-commercial-sec@nhpc.mil.in

Ref. No. NH/Comml./Tariff/2024/1275

Date: 17.12.2024

Authority Letter

I, R.P. Goyal, S/o Sh. Ram Kishore Goyal working as Director (Finance), NHPC Ltd., NHPC Office Complex, Sector-33, Faridabad, Haryana, 121003, hereby authorize following officials of Commercial Division:

1. Sh. Ajay Shrivastava, General Manager (Comml.)
2. Sh. Onkar Yadav, General Manager (Comml.)
3. Sh. Ranjeet Thakur, General Manager (Comml.)
4. Sh. Mohd Faruque, General Manager (Comml.)

To do all or any of the acts or things hereinafter mentioned below:

1. To institute, defend, argue and conduct petitions / Appeal, sign and verify petitions, written statements, written submissions and to file the same before the Central Electricity Regulatory Commission / State Electricity Regulatory Commission / Appellate Tribunal For Electricity.
2. To appear, act and plead before the Central Electricity Regulatory Commission / State Electricity Regulatory Commission.
3. To compromise, compound or withdraw cases filed before the Central Electricity Regulatory Commission / State Electricity Regulatory Commission / Appellate Tribunal for Electricity.
4. To file petitions / Appeals or affidavits before the Central Electricity Regulatory Commission / State Electricity Regulatory Commission / Appellate Tribunal for Electricity and to obtain the copies of documents, papers, records etc.
5. To apply for the inspection of the records of the proceedings of the Central Electricity Regulatory Commission / State Electricity Regulatory Commission / Appellate Tribunal for Electricity.
6. To issue notices and accept service of any summons, notices or orders issued by the Central Electricity Regulatory Commission / State Electricity Regulatory Commission / Appellate Tribunal For Electricity.

[Signature]

Contd/-2

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Commercial Department
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- To sign the appeals, petition etc. arising out of any summons, notices or orders issued by the Central Electricity Regulatory Commission / State Electricity Regulatory Commission / Appellate Tribunal for Electricity on behalf of the Company.
- To sign Rejoinders, Replies, Interlocutory Applications, Written Submission, RoP Compliance in response to any summons, notices or orders issued by the Central Electricity Regulatory Commission / State Electricity Regulatory Commission / Appellate Tribunal For Electricity.
- To take all such actions as may be necessary in the case.
- Authority Letter no. NH/Comml./Tariff/2023 dated 28.12.2023 is superseded.

The Specimen signature of
Sh. Ajay Shrivastava

Sh. Onkar Yadav

Sh. Ranjeet Thakur

Sh. Mohd Faruque

(R.P. Goyal)

Director (Finance)

आर. पी. गोयल / R. P. GOYAL
निदेशक (वित्त) / Director (Finance)
एन एच पी सी लिमिटेड / NHPC Limited
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सेक्टर-33, फरीदाबाद / Sector-33, Faridabad

(R.P. Goyal)

Director (Finance)

आर. पी. गोयल / R. P. GOYAL
निदेशक (वित्त) / Director (Finance)
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ANNEXURE-A



Name of Utility: BAIRASIUL POWER STATION						
(A)	Name of Plant					
S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	80.34	91.58	83.56	90.10
1b	Actual/Expected Auxiliary Energy Consumption%	%	1.42	1.14	1.71	1.55
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	72.92	43.98	40.04	86.59
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	15.09	16.89		17.77
2c	Actual/Expected Recovery of Incentive(Charges for energy beyond the design energy)	Rs. Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Schedule generation	MU	517.34	403.73	174.78	644.56
4	Actual/Expected energy Rate	Rs./kwh	1.33	1.33	1.33	1.33
5	Actual/Expected recovery of Energy Charges(Up to Design Energy)	Rs. Cr	60.37	47.11	20.40	75.21
6a	Actual/Expected UI Generation	MU	18.09	14.83	3.70	6.31
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	0.71	0.98	Can't be predicted	

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
2. Current year figures (2024-25) is based on AFC given in Tariff Orders issued by CERC for FY 2023-24, as the tariff order for future period is pending.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: LOKTAK POWER STATION						
(A)	Name of Plant					
S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	80.45	100.00	89.89	57.29
1b	Actual/Expected Auxiliary Energy Consumption%	%	1.77	1.74	1.86	1.79
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	69.27	43.17	38.59	49.33
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	12.93	16.50		10.65
2c	Actual/Expected Recovery of Incentive(Charges for energy beyond the design energy)	Rs. Cr	0.00	0.00	26.42	0.00
3	Actual/Expected Schedule generation	MU	289.31	340.55	352.24	283.31
4	Actual/Expected energy Rate	Rs./kwh	1.95	1.95	1.95	1.95
5	Actual/Expected recovery of Energy Charges(Up to Design Energy)	Rs. Cr	49.52	58.29	17.47	48.49
6a	Actual/Expected UI Generation	MU	3.05	1.68	9.79	2.06
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	0.26	0.26	Can't be predicted	

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
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3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: SALAL POWER STATION						
(A)	Name of Plant					
S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	93.27	102.64	75.88	77.41
1b	Actual/Expected Auxiliary Energy Consumption%	%	0.74	0.66	1.17	0.76
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	304.14	153.43	112.82	230.80
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	96.79	96.81		96.81
2c	Actual/Expected Recovery of Incentive(Charges for energy beyond the design energy)	Rs. Cr	16.12	0.00	17.23	23.33
3	Actual/Expected Schedule generation	MU	3289.36	2591.21	711.97	3392.41
4	Actual/Expected energy Rate	Rs./kwh	0.777	0.777	0.777	0.777
5	Actual/Expected recovery of Energy Charges(Up to Design Energy)	Rs. Cr	208.53	177.18	31.45	208.63
6a	Actual/Expected UI Generation	MU	58.86	36.89	9.16	60.39
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	3.17	2.61	Can't be predicted	

Note:

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3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: TANAKPUR POWER STATION						
(A)	Name of Plant					
S.No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	83.99	95.61	67.12	80.22
1b	Actual/Expected Auxiliary Energy Consumption%	%	1.99	1.71	2.42	2.07
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	138.56	66.65	46.54	111.55
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	19.99	20.40		20.56
2c	Actual/Expected Recovery of Incentive (Charges for energy beyond the design energy)	Rs. Cr	0.00	0.00	0.00	4.89
3	Actual/Expected Schedule generation	MU	414.70	259.32	176.94	489.54
4	Actual/Expected energy Rate	Rs./kwh	2.48	2.48	2.48	2.48
5	Actual/Expected recovery of Energy Charges (Up to Design Energy)	Rs. Cr	91.93	57.25	38.55	97.34
6a	Actual/Expected UI Generation	MU	30.60	17.79	1.98	2.17
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	5.18	2.36	Can't be predicted	

Note:

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3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: CHAMERA-1 POWER STATION						
(A)	Name of Plant					
S.No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	93.99	99.72	88.85	92.40
1b	Actual/Expected Auxiliary Energy Consumption%	%	0.71	0.67	0.92	0.72
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	172.21	91.60	81.17	169.29
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	130.39	130.39		130.39
2c	Actual/Expected Recovery of Incentive (Charges for energy beyond the design energy)	Rs. Cr	44.62	3.33	38.49	42.80
3	Actual/Expected Schedule generation	MU	2094.73	1677.85	384.01	2071.61
4	Actual/Expected energy Rate	Rs./kwh	1.14	1.14	1.14	1.14
5	Actual/Expected recovery of Energy Charges (Up to Design Energy)	Rs. Cr	164.83	164.84	0.00	164.84
6a	Actual/Expected UI Generation	MU	55.73	16.67	7.37	37.87
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	3.60	0.87	Can't be predicted	

Note:

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5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: URI-1 POWER STATION						
(A)	Name of Plant					
S.No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	86.58	82.07	81.59	78.88
1b	Actual/Expected Auxiliary Energy Consumption%	%	0.82	0.77	1.16	0.87
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	251.59	110.55	106.66	212.02
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	196.23	180.72		204.61
2c	Actual/Expected Recovery of Incentive (Charges for energy beyond the design energy)	Rs. Cr	0.00	0.00	0.00	3.96
3	Actual/Expected Schedule generation	MU	2317.35	1395.66	532.02	2603.39
4	Actual/Expected energy Rate	Rs./kwh	0.956	0.956	0.956	0.956
5	Actual/Expected recovery of Energy Charges (Up to Design Energy)	Rs. Cr	194.55	117.41	44.76	215.06
6a	Actual/Expected UI Generation	MU	91.71	46.09	11.21	43.64
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	3.86	2.86	Can't be predicted	

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
2. Current year figures (2024-25) is based on AFC given in Tariff Orders issued by CERC for FY 2023-24, as the tariff order for future period is pending.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: RANGIT POWER STATION						
(A)	Name of Plant					
S.No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	82.28	91.83	86.43	90.26
1b	Actual/Expected Auxiliary Energy Consumption%	%	1.91	1.66	1.87	1.94
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	54.17	30.31	28.37	59.42
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	34.01	36.60		36.93
2c	Actual/Expected Recovery of Incentive(Charges for energy beyond the design energy)	Rs. Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Schedule generation	MU	284.75	183.75	120.57	306.84
4	Actual/Expected energy Rate	Rs./kwh	2.12	2.12	2.12	2.12
5	Actual/Expected recovery of Energy Charges(Up to Design Energy)	Rs. Cr	50.44	32.55	21.36	54.35
6a	Actual/Expected UI Generation	MU	5.50	0.89	2.13	1.77
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	0.29	-0.22	Can't be predicted	

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
2. Current year figures (2024-25) is based on AFC given in Tariff Orders issued by CERC for FY 2023-24, as the tariff order for future period is pending.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: CHAMERA-II POWER STATION						
(A)	Name of Plant					
S.No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	89.76	102.54	87.93	92.76
1b	Actual/Expected Auxiliary Energy Consumption%	%	0.80	0.67	1.00	0.81
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	156.68	92.83	79.17	167.50
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	111.33	118.14		114.87
2c	Actual/Expected Recovery of Incentive(Charges for energy beyond the design energy)	Rs. Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Schedule generation	MU	1186.27	1081.30	262.98	1266.24
4	Actual/Expected energy Rate	Rs./kwh	1.21	1.21	1.21	1.21
5	Actual/Expected recovery of Energy Charges(Up to Design Energy)	Rs. Cr	125.72	114.66	27.89	134.27
6a	Actual/Expected UI Generation	MU	20.95	12.65	3.34	21.91
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	1.66	1.30	Can't be predicted	

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
2. Current year figures (2024-25) is based on AFC given in Tariff Orders issued by CERC for FY 2023-24, as the tariff order for future period is pending.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: DHAULIGANGA POWER STATION						
(A)	Name of Plant					
S.No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	91.28	101.21	88.50	92.38
1b	Actual/Expected Auxiliary Energy Consumption%	%	0.76	0.52	0.97	1.26
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	147.75	75.37	65.54	137.22
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	87.65	95.22		95.22
2c	Actual/Expected Recovery of Incentive (Charges for energy beyond the design energy)	Rs. Cr	0.00	0.00	0.39	1.52
3	Actual/Expected Schedule generation	MU	943.74	865.16	259.60	1134.56
4	Actual/Expected energy Rate	Rs./kwh	1.28	1.28	1.28	1.28
5	Actual/Expected recovery of Energy Charges (Up to Design Energy)	Rs. Cr	106.19	97.45	28.83	126.28
6a	Actual/Expected UI Generation	MU	26.93	9.26	2.77	14.37
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	1.52	1.05	Can't be predicted	

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
2. Current year figures (2024-25) is based on AFC given in Tariff Orders issued by CERC for FY 2023-24, as the tariff order for future period is pending.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: DULHASTI POWER STATION						
(A)	Name of Plant					
S.No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	92.87	99.57	88.80	91.38
1b	Actual/Expected Auxiliary Energy Consumption%	%	1.25	1.22	1.37	0.85
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	398.31	214.11	189.91	391.93
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	397.29	397.38		397.38
2c	Actual/Expected Recovery of Incentive(Charges for energy beyond the design energy)	Rs. Cr	16.55	0.00	28.67	20.34
3	Actual/Expected Schedule generation	MU	2041.28	1504.09	651.32	2061.71
4	Actual/Expected energy Rate	Rs./kwh	2.33	2.33	2.33	2.33
5	Actual/Expected recovery of Energy Charges(Up to Design Energy)	Rs. Cr	385.78	308.13	77.81	385.95
6a	Actual/Expected UI Generation	MU	25.22	8.84	2.59	34.94
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	3.13	1.80	Can't be predicted	

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
2. Current year figures (2024-25) is based on AFC given in Tariff Orders issued by CERC for FY 2023-24, as the tariff order for future period is pending.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: TEESTA-V POWER STATION						
(A)	Name of Plant					
S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	52.61	0.00	0.00	35.44
1b	Actual/Expected Auxiliary Energy Consumption%	%	0.84	-	-	0.84
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	133.04	0.00	0.00	89.61
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	153.79	0.00		67.94
2c	Actual/Expected Recovery of Incentive(Charges for energy beyond the design energy)	Rs. Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Schedule generation	MU	1890.60	0.00	0.00	479.18
4	Actual/Expected energy Rate	Rs./kwh	1.069	---	---	1.069
5	Actual/Expected recovery of Energy Charges(Up to Design Energy)	Rs. Cr	163.71	0.00	0.00	41.49
6a	Actual/Expected UI Generation	MU	60.79	0.00	0.00	8.14
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	6.33	0.00	Can't be predicted	

Note:

1. Power station is under complete shutdown w.e.f 04.10.2023 for restoration of damages due to glacial lake outburst induced flood of Ihonak lake and breach of teesta urja-iii dam flash flood. generation shall not be available during FY 2024-25.
2. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.



Name of Utility: SEWA-II POWER STATION						
(A)	Name of Plant					
S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	95.59	103.11	80.75	93.28
1b	Actual/Expected Auxiliary Energy Consumption%	%	1.03	1.10	1.19	1.09
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	108.68	60.83	47.37	109.75
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	69.20	60.19		69.18
2c	Actual/Expected Recovery of Incentive(Charges for energy beyond the design energy)	Rs. Cr	2.07	0.00	0.00	2.29
3	Actual/Expected Schedule generation	MU	547.00	261.57	128.50	547.39
4	Actual/Expected energy Rate	Rs./kwh	2.21	2.21	2.21	2.21
5	Actual/Expected recovery of Energy Charges(Up to Design Energy)	Rs. Cr	101.22	50.20	24.66	101.17
6a	Actual/Expected UI Generation	MU	-0.67	-0.04	7.74	7.90
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	2.37	0.49	Can't be predicted	

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
2. Current year figures (2024-25) is based on AFC given in Tariff Orders issued by CERC for FY 2023-24, as the tariff order for future period is pending.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: CHAMERA-III POWER STATION						
(A)	Name of Plant					
S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	83.37	103.96	93.47	94.42
1b	Actual/Expected Auxiliary Energy Consumption%	%	0.85	0.67	1.24	0.92
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	190.58	119.15	106.54	215.85
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	108.19	119.86		116.81
2c	Actual/Expected Recovery of Incentive (Charges for energy beyond the design energy)	Rs. Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Schedule generation	MU	842.96	814.56	187.19	948.45
4	Actual/Expected energy Rate	Rs./kwh	2.09	2.09	2.09	2.09
5	Actual/Expected recovery of Energy Charges (Up to Design Energy)	Rs. Cr	153.21	147.97	34.00	172.29
6a	Actual/Expected UI Generation	MU	-3.53	5.86	1.27	15.40
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	-1.45	1.21	Can't be predicted	

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
2. Current year figures (2024-25) is based on AFC given in Tariff Orders issued by CERC for FY 2023-24, as the tariff order for future period is pending.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: TLDP-III POWER STATION						
(A)	Name of Plant					
S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	48.37	13.36	25.29	93.31
1b	Actual/Expected Auxiliary Energy Consumption%	%	1.48	2.49	1.80	1.39
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	---	---	---	---
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	---	---	---	---
2c	Actual/Expected Recovery of Incentive (Charges for energy beyond the design energy)	Rs. Cr	---	---	---	---
3	Actual/Expected Schedule generation	MU	406.47	59.61	98.48	390.00
4	Actual/Expected energy Rate	Rs./kwh	5.57	5.59	5.59	5.60
5	Actual/Expected recovery of Energy Charges (Up to Design Energy)	Rs. Cr	224.14	32.99	54.50	215.83
6a	Actual/Expected UI Generation	MU	6.66	6.80	1.70	4.44
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	1.08	0.51	Can't be predicted	

Note:

- Capacity Charges is equal to zero as NHPC and WBSEDCL have entered into PPA with modified tariff model (single part Tariff) and no payment will be made towards Capacity Charge.
- Energy Charges has been calculated as per Modified Tariff Model i.e. Rs. 5.57/kWh for FY 2023-24, Rs 5.59/kWh for 2024-25 and Rs. 5.60/kWh for 2025-26 as per PPA signed with WBSEDCL applicable from 01.04 2019 in deviation from CERC norms. CERC vide order dated 13.04.2022 has approved the modified tariff for 2019-24 period under deviation in CERC norms.
- The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected Schedule Energy.



Name of Utility: NIMMO-BAZGO POWER STATION						
(A)	Name of Plant					
S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	87.95	101.77	74.33	82.21
1b	Actual/Expected Auxiliary Energy Consumption%	%	2.90	1.88	4.41	2.95
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	112.11	65.04	47.25	104.79
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	62.46	64.83		61.44
2c	Actual/Expected Recovery of Incentive(Charges for energy beyond the design energy)	Rs. Cr	0.00	0.00	0.96	0.00
3	Actual/Expected Schedule generation	MU	221.29	159.73	80.03	206.73
4	Actual/Expected energy Rate	Rs./kwh	4.50	4.50	4.50	4.50
5	Actual/Expected recovery of Energy Charges(Up to Design Energy)	Rs. Cr	84.85	63.35	28.09	82.00
6a	Actual/Expected UI Generation	MU	0.00	0.00	0.00	0.00
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	---	---	---	---

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
2. Current year figures (2024-25) is based on AFC given in Tariff Orders issued by CERC for FY 2023-24, as the tariff order for future period is pending.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: CHUTAK POWER STATION						
(A)	Name of Plant					
S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	56.82	84.36	30.03	54.09
1b	Actual/Expected Auxiliary Energy Consumption%	%	2.18	2.07	4.91	2.72
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	92.83	69.16	24.48	88.44
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	46.87	48.67		52.87
2c	Actual/Expected Recovery of Incentive (Charges for energy beyond the design energy)	Rs. Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Schedule generation	MU	154.57	137.02	32.40	200.22
4	Actual/Expected energy Rate	Rs./kwh	4.46	4.46	4.46	4.46
5	Actual/Expected recovery of Energy Charges (Up to Design Energy)	Rs. Cr	59.98	52.71	12.57	77.69
6a	Actual/Expected UI Generation	MU	0.00	0.00	0.00	0.00
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	---	---	---	---

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
2. Current year figures (2024-25) is based on AFC given in Tariff Orders issued by CERC for FY 2023-24, as the tariff order for future period is pending.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: URI-II POWER STATION						
(A)	Name of Plant					
S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	88.75	102.41	79.19	85.44
1b	Actual/Expected Auxiliary Energy Consumption%	%	0.73	0.74	0.89	0.75
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	270.32	136.84	105.24	227.71
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	133.34	133.34		133.34
2c	Actual/Expected Recovery of Incentive(Charges for energy beyond the design energy)	Rs. Cr	24.19	0.00	19.45	48.61
3	Actual/Expected Schedule generation	MU	1342.95	904.43	392.12	1540.05
4	Actual/Expected energy Rate	Rs./kwh	2.207	2.207	2.207	2.207
5	Actual/Expected recovery of Energy Charges(Up to Design Energy)	Rs. Cr	213.17	173.66	39.53	213.18
6a	Actual/Expected UI Generation	MU	36.97	34.46	7.80	27.66
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	6.05	6.28	Can't be predicted	

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
2. Current year figures (2024-25) is based on AFC given in Tariff Orders issued by CERC for FY 2023-24, as the tariff order for future period is pending.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: PARBATI-III POWER STATION						
(A)	Name of Plant					
S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	31.26	70.03	33.00	90.00
1b	Actual/Expected Auxiliary Energy Consumption%	%	1.32	0.50	2.58	2.10
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	295.90	111.17	118.63	229.81
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	104.77	105.04		149.10
2c	Actual/Expected Recovery of Incentive(Charges for energy beyond the design energy)	Rs. Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Schedule generation	MU	283.56	451.42	121.83	1627.28
4	Actual/Expected energy Rate	Rs./kwh	1.36	1.36	1.36	1.36
5	Actual/Expected recovery of Energy Charges(Up to Design Energy)	Rs. Cr	67.18	53.49	14.44	192.82
6a	Actual/Expected UI Generation	MU	9.47	11.45	2.40	6.62
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	1.14	1.28	Can't be predicted	

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
2. Current year figures (2024-25) is based on AFC given in Tariff Orders issued by CERC for FY 2023-24, as the tariff order for future period is pending.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.



Name of Utility: TLDP-IV POWER STATION						
(A)	Name of Plant					
S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	0.00	71.43	82.38	93.48
1b	Actual/Expected Auxiliary Energy Consumption%	%	0.91	0.80	0.97	0.92
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	---	---	---	---
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	---	---	---	---
2c	Actual/Expected Recovery of Incentive(Charges for energy beyond the design energy)	Rs. Cr	---	---	---	---
3	Actual/Expected Schedule generation	MU	0.00	404.43	182.97	682.67
4	Actual/Expected energy Rate	Rs./kwh	4.35	4.35	4.35	4.35
5	Actual/Expected recovery of Energy Charges(Up to Design Energy)	Rs. Cr	270.08	174.17	78.79	293.99
6a	Actual/Expected UI Generation	MU	0.00	2.44	1.08	11.04
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	1.59	0.15	Can't be predicted	

Note:

- Capacity Charges is equal to zero as NHPC and WBSSEDCL have entered into PPA with modified tariff model (single part Tariff) and no payment will be made towards Capacity Charge.
- Energy Charges has been calculated as per Modified Tariff Model i.e. Rs. 4.35/kWh for FY 2023-24 ,2024-25 and 2025-26 as per PPA signed with WBSSEDCL applicable from 01.04 2019 in deviation from CERC norms. CERC vide order dated 10.01.2024 has approved the modified tariff for 2021-24 period under deviation in CERC norms.
- The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected Schedule Energy.



Name of Utility: KISHANGANGA POWER STATION						
(A)	Name of Plant					
S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr'24-Sep'24)	Current Year (Oct'24-Mar'25)	Ensuing Year 2025-26
1a	Actual/Expected Availability%	%	71.17	90.39	91.71	92.76
1b	Actual/Expected Auxiliary Energy Consumption%	%	0.37	0.30	1.02	0.43
2a	Actual/Expected Recovery of Capacity Charges including incentive	Rs. Cr	278.06	192.00	193.73	392.97
2b	Actual/Expected recovery of Return on Equity	Rs. Cr	263.22	305.80		294.78
2c	Actual/Expected Recovery of Incentive (Charges for energy beyond the design energy)	Rs. Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Schedule generation	MU	1252.08	1075.27	240.61	1207.49
4	Actual/Expected energy Rate	Rs./kwh	2.39	2.39	2.39	2.39
5	Actual/Expected recovery of Energy Charges (Up to Design Energy)	Rs. Cr	259.94	223.39	49.99	250.86
6a	Actual/Expected UI Generation	MU	15.54	4.75	3.48	25.59
6b	Actual UI Rate	Rs./kwh	---	---	---	---
6c	Actual Revenue from UI	Rs. Cr	2.08	0.83	Can't be predicted	

Note:

1. Previous year figures (2023-24) is based on AFC of 2023-24 as per Tariff order issued by CERC.
2. Current year figures (2024-25) is based on AFC given in Tariff Orders issued by CERC for FY 2023-24, as the tariff order for future period is pending.
3. AFC for Ensuing year (2025-26) has been taken as AFC allowed for the year 2023-24, as the tariff order for future period is pending.
4. Return on Equity (Rs. in crores) has been derived by adjusting the amount of Return on Equity as allowed by CERC in Tariff order and adjusted with the Shortfall / Excess in AFC Recovery on account change in actual / expected PAF and Generation.
5. The expected revenue for the period from Oct-2024 to Mar-2025 & year 2025-26 are based on expected PAFM & Schedule Energy of the relevant period / year.





केन्द्रीय विद्युत विनियामक आयोग
Central Electricity Regulatory Commission



Document Upload Information Acknowledgement

S. No.	Name	Regulation	Description	FileName	Ack No.	Ack Date.
1	NHPC LTD	Procedures for calculating the expected revenue from tariffs and charges Regulations,2010	Compliance of Regulation 3 (Submission of Information) of Central Electricity Regulatory Commission (Procedures for calculating the expected revenue from tariffs and charges) Regulations, 2010.	Expected Revenue 2024 submitted in CERC with Cover Letter.pdf	123/2024	Dec 24, 2024, 2:30 PM

Dear Sir / Madam,

We acknowledge with thanks your submission of Document Upload Information as per the above Details. Kindly refer the above mentioned acknowledgement number for future correspondence.

For CENTRAL ELECTRICITY REGULATORY COMMISSION

Dec 24, 2024, 2:42 PM